



**THE SOCIETY FOR THE
ADVANCEMENT OF ANIMAL
AND ENVIRONMENTAL
WELFARE
NATIONAL LAW UNIVERSITY
ODISHA**

PRESENTS

**SINGLE CREDIT
COURSE ON
FOUNDATION
OF ANIMAL
LAW**

10 November - 7 December 2024

WEEKENDS ONLY

Mode: Online

**DR. SOHINI MAHAPATRA
ASST. PROFESSOR OF LAW
NATIONAL LAW UNIVERSITY ODISHA**



ABOUT NLUO

The National Law University Odisha (NLUO) was established in the year 2009 under The National Law University Orissa Act, 2008 (Act 4 of 2008) passed by the Odisha State Legislature and commenced its academic activities in the academic year 2009-10.

The University has received recognition from the University Grants Commission (UGC) under Section 12(B) of the UGC Act, 1956, and has been receiving grants under the XIIth Plan. The degrees offered are recognised by the Bar Council of India. It is also an associate member of the UGC-INFLIBNET, and a participant in the National Knowledge Network under the Ministry of Information Technology and Communication, Government of India.

ABOUT SAAEW

Friends Beyond Species: The Society for the Advancement of Animal and Environmental Welfare (SAAEW) was conceived in 2017 under the aegis of National Law University Odisha, Cuttack to create affirmative discourse on issues related to animal and environmental welfare. The goal of this Society is to promote greater academic discussion and create a dialogue on the marginalized rights of animals and the environment. The Society through informed dialogue aims to identify those facets of animal and environmental law which require a constant consideration in this era.

COURSE OBJECTIVES

This course aims to provide a comprehensive understanding of the philosophical foundations of animal rights and welfare, covering perspectives such as utilitarianism and legal personality. It will explore key concepts and theories related to animal law, examine significant legal principles and landmark cases in India, and assess their impact on the development of animal law. The course will also focus on the Prevention of Cruelty to Animals Act, 1960, its provisions, implementation, and real-world applications. Through case studies and discussions, participants will enhance their critical thinking, legal analysis, and argumentation skills in the field of animal law.



MEET YOUR INSTRUCTOR



This course will be conducted by **Dr. Sohini Mahapatra**, Assistant Professor of Law at National Law University Odisha. An alumna of NLUO, Dr. Mahapatra earned her LL.M. in 2014, receiving the University Gold Medal for securing the first rank. She completed her Ph.D. in 2018, specializing in Animal Welfare Law, making her the first person in India to earn a Ph.D. in animal law.

In 2020, she published her book, *Non-Human Animals and the Law: An Analysis of Animal Welfare and Animal Rights within the Indian Legal Discourse*, with a foreword by Smt. Maneka Gandhi. She also edited *Animal and Environmental Jurisprudence: A Wildlife Perspective*, published by Satyam Law International. In 2024, Dr. Mahapatra was one of twelve selected across India for a Law Lecturer's Workshop on Animal Rights Law, conducted by the Cambridge Centre for Animal Rights Law and NALSAR's Animal Law Centre. Additionally, she has served as an external faculty member for NALSAR's M.A. and PG Diploma in Animal Protection Laws Programmes.

Lecture Plan	Duration
Introduction	1 Hour
What is an “Animal”? Why do they matter?	1 Hour
Legal and Moral Status of Animals	1 Hour
Property Status of Animals	1 Hour
Evolution of Animal Jurisprudence	2 Hours

COURSE STRUCTURE



COURSE STRUCTURE

Lecture Plan	Duration
Intersection with Indian Philosophy	1 Hour
Animal Welfare and the Doctrine of Necessity	1 Hour
New Welfarism	1 Hour
Animal Rights	2 Hours
Global Perspectives on Animal Rights Law	1 Hour



Lecture Plan	Duration
Animal as a “Person”	1 Hour
Introduction to the Prevention of Cruelty to Animals Act, 1960	1 Hour
The Prevention of Cruelty to Animals Act, 1960	1 Hour
Animal Rights as part of the Social Justice Movement	1 Hour
Total	16 Hours

COURSE STRUCTURE



EVALUATION & CERTIFICATION

To receive certification, participants will be required to submit an essay of 2000-2500 words on a topic of their choice, subject to approval by the course instructor. In addition, one submission will be selected as the best essay, and the author will be presented with an award. Certificates will be granted to those who attend all lectures and complete the essay submission.

REGISTRATION DETAILS

The registration for this Course is to be done through this [form](#). The final date for application is 7th November 2024.





**The fees which is payable through SBI Collect gateway,
The steps for the same are elaborated below:**



- Click on this [link](#)
- Type “National Law University, Odisha” in the search bar given to enter institution name.
- Under Payment Category, select “Registration for Seminar and Events”.
- Furnish required details and enter the name of the event: “Foundation of Animal Law”. Click on Next.
- Make payment and click submit.
- Download the SBI Collect Receipt.
- Registration Fee - Rs 1200/-
- Last Date for the Registration: November 07, 2024



DETAILS OF PAYMENT



CONTACT US

For any further queries, feel free to contact on any of the following email addresses:

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